

THE HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 24th October, 2016

No.HCM/J-11/2013-A&E(Pt.1)/ 47760 : Hon'ble the Chief Justice is pleased to extend the appointment of Shri K. Brajakumar Sharma as Joint Director, Manipur Judicial Academy for another 1(one) year w.e.f. 10-03-2017. He was appointed as Joint Director for 2(two) years from the day he assumed charge vide order No. HCM/J-11/2013-A&E(Pt.1-MJA)/24613 dated 21st February, 2015 of this Registry with the concurrence of the Finance Department (PIC), Govt. of Manipur vide U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 conveyed by the Secretary (Law) Govt. of Manipur under letter No. 16/11/2013-Law(HC), dated 24.10.2014. He shall be entitled to draw monthly pay of "last pay drawn minus pension".

Monthly pays of the Director and the Jt. Director would be debitible to the Major Head 2014-Administration of Justice (Non-Plan), Sub Major 00, Minor 800-Other Expenditure, Sub-Head 05-Manipur Judicial Academy, Detailed 00, Object 50-other charges under Demand No.26-Administration of Justice.

By order, etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt.:No No.HCM/J-11/2013-A&E(Pt.1)/ 47761 = 72 Imphal, the 24th October, 2016

Copy to:

1. The Director, Manipur Judicial Academy.
2. The Principal Secretary (Finance), Government of Manipur.
3. The Accountant General, Manipur.
4. The Secretary (Law), Govt. of Manipur.
5. The Registrar, High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench), High Court of Manipur with a request to upload in the official website.
8. The Deputy Registrar (Judl.)/(Admn./PM&P)/(Accounts & Planning), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh for information of his Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for information of his Lordship.
12. Concerned / Guard File.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR